

13.54 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION ETC. UNDER DELHI LAND REFORMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): I beg to lay on the Table—

(1) A copy of the Delhi Land Reforms (Amendment) Rules, 1970 published in Notification No. 11/LRO(R)/1070 in Delhi Gazette dated the 6th July, 1970, under sub-section(3) of section 191 of the Delhi Land Reforms Act, 1954. [Placed in Library. See No. LT—4299/70].

(2) A statement (Hindi and English versions) explaining reasons for delay in laying the Notification and for not laying the Hindi version thereof. [Placed in Library. See No. LT—4300/70].

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): I beg to lay on the Table—

(1) A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 2969 published in Gazette of India dated the 2nd September, 1970 regarding management of the Pratap Spinning, Weaving and Manufacturing Company Limited, Amalner (Maharashtra).

(ii) S.O. 3116 published in Gazette of India dated the 15th September, 1970, regarding management of the Rai Saheb Rekhchand Gopaldas Mohta Spinning and Weaving Mills Private Limited, Akola (Maharashtra).

(iii) S.O. 3495 published in Gazette of India dated the 24th October, 1970 regarding management of the Muir Mills Limited, Kanpur. [Placed in Library. See No. LT—4301/70].

(2) A copy of the Annual Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the year 1969-70, under sub-section (1) of section 19 of the said Act. [Placed in Library. See No. LT—4302/70].

13.54½ hrs.

RE. QUESTION OF PRIVILEGE

(QUERY)

श्री शिव चन्द्र झा : अध्यक्ष महोदय, मैंने रूल 225 के अन्तर्गत आपके पास नोटिस भेजी है। कम से कम उसके बारे में आप सदन को अवगत करायें। . . (व्यवधान) . . मैंने आपके पास आल इंडिया रेडियो के खिलाफ प्रिविलेज मोशन भेजा है। आपने कहा है कि उसको भेजा है लेकिन आप क्या करने जा रहे हैं उससे सदन को अवगत करायें। यह कोई व्यक्तिगत बात नहीं है बल्कि सदन की बात है। . . . (व्यवधान) . . .

अध्यक्ष महोदय : मैं देखकर बताऊंगा कि क्या है। आपका मोशन इस वक्त मेरे पास नहीं है।

श्री शिव चन्द्र झा : आपने कहा है कि आल इंडिया रेडियो से मांगा है तो क्या बात है आप कम से कम सदन को अवगत करायें . . . (व्यवधान) . . .

अध्यक्ष महोदय : मैं देखकर ही बता सकता हूँ, अभी नहीं।